COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 41 of 2013

Dated : 18th November, 2013

Bharat Sugar Mills & Anr. ... Appellant(s)

Versus

Bihar State Electricity Board & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Pankaj Bhagat

Counsel for the Respondent(s) :

ORDER

There was no sitting of the Bench on 15th November, 2013 on account of Moharram holiday.

Matter is fixed for further hearing on **04.12.2013.**

Court Master

rkt